

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1384  
ANSWERED ON:14.07.2009  
BAN ON MOBILE WITHOUT IMEI  
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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether Chinese mobiles phones without International Mobile Equipment Identities (IMEI) Number have flooded the Indian market;
- (b) if so, the details in this regard;
- (c) whether such mobile phones pose a threat to National Security;
- (d) if so, whether the Government proposes to ban mobile phones without the IMEI Number; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (e): It has come to the notice of the Government that Chinese mobile handsets without International Mobile Equipment Identity (IMEI) numbers which could have serious security implications are available in the market. DoT has directed all the Access Service Providers to make provision that calls without International Mobile Equipments Identity (IMEI) or Electronic Serial Number (ERSN) or with all zeros are not processed and rejected after 30.6.09. Further, Department of Commerce vide its Notification dated 16th June, 2009 has prohibited the import of Mobile Handsets (Classified under EXIM Code '8517') without International Mobile Equipment Identity (IMEI) No. or with all Zeros IMEI with immediate effect.